

ORISSA HIGH COURT**FILING REPORT AS ON :16/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0008237/2020	DUNIA NAIK @ PADMANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /342 /2020 () //
2	BLAPL/0008238/2020	MANAS PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUCHINDA /209 /2020 () //
3	BLAPL/0008239/2020	NIRMAL NAIK VS STATE OF ODISHA	P.K.SAMANTRAY VS	KARANJIA /92 /2020 () //
4	BLAPL/0008240/2020	KISHORE TANDI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PATNAGARH /228 /2018 () //
5	BLAPL/0008241/2020	GOBINDA BAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHAPRAKHOL /198 /2020 () //
6	BLAPL/0008242/2020	RABILAL DIGAL @ RABI VS STATE OF ODISHA	SOUBHAGYA KU. DASH VS	PHIRINGIA /75 /2020 () //
7	BLAPL/0008243/2020	PRAMOD GANTA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GUDARI /40 /2020 () //
8	BLAPL/0008244/2020	PRAKASH KUMAR BARIK VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA SADAR /129 /2020 () //
9	BLAPL/0008245/2020	ASHIS KUMAR BISWAL @ MUNU VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /311 /2014 () //
10	BLAPL/0008246/2020	BEDA@SANDEEP NAIK@AJAYA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MOTANGA /125 /2020 () //
11	BLAPL/0008247/2020	RASMITA SWAIN VS STATE OF ODISHA	A.K.SAHOO VS	REAMAL /24 /2020 () //

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12	BLAPL/0008248/2020	RINKU GUMANSINGH VS STATE OF ODISHA	A.K.SAHOO VS	REAMAL /139 /2020 () //
13	BLAPL/0008249/2020	RAJA@ BADAL DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR TOWN /396 /2020 () //
14	BLAPL/0008250/2020	DULANA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BIKRAMPUR FCI /157 /2020 () //
15	BLAPL/0008251/2020	DAYA TANDI @ DAYAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /183 /2020 () //
16	BLAPL/0008252/2020	KHAGA @ KHAGESWAR NATH VS STATE OF ODISHA	DEBASIS MISHRA VS	BHADRAK RURAL /356 /2020 () //
17	BLAPL/0008253/2020	SAMIR SINGH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PADMAPUR /89 /2020 () //
18	BLAPL/0008254/2020	KUPEN @ UPAN KUJUR VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	RAJGANGPUR /8 /2016 () //
19	BLAPL/0008255/2020	JITU@ JITENDRA BEHERA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	DELANGA /111 /2020 () //
20	BLAPL/0008256/2020	SK. FARID VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 () //
21	BLAPL/0008257/2020	ASHOK KUMAR DAS @ ASHOK DAS VS STATE OF ODISHA	RUDRANARAYAN PARIJA VS	JATNI P.S. /112 /2020 () //
22	BLAPL/0008258/2020	GULAP HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /65 /2020 () //
23	BLAPL/0008259/2020	MANAS BARHA	SWAYANPRAVA DASH	PATNAGARH /72 /2020

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		VS	VS	()
24	BLAPL/0008260/2020	STATE OF ODISHA ANUSAYA SAHOO @ ANU	ARIJEET MISHRA	// JAJPUR ROAD /339 /2020
		VS	VS	()
25	BLAPL/0008261/2020	STATE OF ODISHA PRASHANTA MAHANANDA	SACHIDANANDA PADHEE	// BHATILI /152 /2020
		VS	VS	()
26	BLAPL/0008262/2020	STATE OF ODISHA BHIMA GAGRAI	ARIJEET MISHRA	// KALINGA NAGAR /115 /2020
		VS	VS	()
27	BLAPL/0008263/2020	STATE OF ODISHA ANUP KUMAR	SABYASACHI MISHRA	// / /0
		VS	VS	()
28	BLAPL/0008264/2020	STATE OF ODISHA SADA @ SRADHAKAR NAIK	MANAS CHANDA	// BAUNISUNI /145 /2019
		VS	VS	()
29	BLAPL/0008265/2020	STATE OF ODISHA RABI NAIK	MANAS CHAND	// BAUNISUNI /145 /2019
		VS	VS	()
30	BLAPL/0008266/2020	STATE OF ODISHA LULIA @ HARISH CHANDRA MAHANTY	UNMESH CHANDRA JENA	// / /0
		VS	VS	()
31	BLAPL/0008267/2020	STATE OF ODISHA MUNA@MANORANJAN BEHERA	HARIPAD MOHANTY	// PATKURA /182 /2020
		VS	VS	()
32	BLAPL/0008268/2020	STATE OF ODISHA PRABHATA KUMAR GOUDA	HARIPAD MOHANTY	// K.NUAGOAN /61 /2020
		VS	VS	()
33	BLAPL/0008269/2020	STATE OF ODISHA SIBAJI NAIK	AMIT KUMAR NATH	// ANGUL TOWN /891 /2020
		VS	VS	()
34	BLAPL/0008270/2020	STATE OF ODISHA MUKESH DALEI	MANOJ VERMA	// DHENKANAL TOWN /362 /2020
		VS	VS	()

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35	BLAPL/0008271/2020	STATE OF ODISHA MADAN KHILLA VS	TUKUNA KUMAR MISHRA VS	// ORKEL /63 /2020 ()
36	BLAPL/0008272/2020	STATE OF ODISHA RAM NARAYAN KHUNTIA VS	GOPAL KRUSHNA MOHANTY VS	// KUMBHARAPARA /285 /2020 ()
37	BLAPL/0008273/2020	STATE OF ODISHA LAXMI MAHARANA VS	MANORANJAN PADHY VS	// ORKEL /99 /2020 ()
38	BLAPL/0008274/2020	STATE OF ODISHA RABINDRA BEHERA VS	GOPAL KRUSHNA MOHANTY VS	// KUMBHARAPARA /285 /2020 ()
39	BLAPL/0008275/2020	STATE OF ODISHA NARENDRA KATAKI VS	ASIT KU. JENA VS	// SUNABEDA /135 /2020 ()
40	BLAPL/0008276/2020	STATE OF ODISHA PARIKHITA SAHANI VS	AMULYA RATNA PANDA VS	// TOMANDO /122 /2020 ()
41	BLAPL/0008277/2020	STATE OF ODISHA HADIBANDHU BEHERA VS	HARIPAD MOHANTY VS	// PATKURA /182 /2020 ()
42	BLAPL/0008278/2020	STATE OF ODISHA JAYA GOLORY VS	ASIT KUMAR JENA VS	// BOIPARIGUDA /86 /2020 ()
43	BLAPL/0008279/2020	STATE OF ODISHA RAGHUNATH MALLIK VS	RAJIB LOCHAN PATTNAIK VS	// DIGAPAHANDI /139 /2017 ()
44	BLAPL/0008280/2020	STATE OF ODISHA SUNIL SAHOO @ MANTU SAHOO VS	SATYABRATA PANDA VS	// NAKTIDEUL /11 /2016 ()
45	BLAPL/0008281/2020	STATE OF ODISHA MANOJ KUMAR RATH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// SEA BEACH /183 /2020 () //

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46	BLAPL/0008282/2020	RAJA @ SANDEEP ACHARYA VS STATE OF ODISHA	AMIT BOSE VS	CAPITAL P.S. /413 /2020 0 //
47	CMAPL/0000250/2020	GOPABANDHU MOHANTA VS STATE OF ODISHA	ADV VS	// 0 //
48	CMP/0000622/2020	PARADEEP 4T OWNERS ASSOCIATION VS SUSANTA KUMAR SAMAL	SUBAS CHANDRA DAS VS	// 0 //
49	CMP/0000623/2020	SUNITI NAIK VS PROMODINI SAHU	SUSANTA KUMAR BARAL VS	// 0 //
50	CMP/0000624/2020	SUBHRA DEY VS THE PRESIDENT OF KANCHANJANGA VIP ENCLAVES APPARTMENT OWNERS ASSOCIATION	SAMIR KUMAR MISHRA VS	// 0 //
51	CMP/0000625/2020	ARTATRANA @ ARTA CHARAN MOHANTY VS BRAJABANDHU DAS	D.P.MOHANTY VS	// 0 //
52	CMP/0000626/2020	M/S BBTA RCPL(JV) VS PRAKASH CHANDRA MOHANTY	PRONOY MOHANTY VS	// 0 //
53	CMP/0000627/2020	ARCHANA SETHI VS THE EXECUTIVE ENGINEER,SOUTH CO.	SANATAN DAS VS	// 0 //
54	CONTC/0005039/2020	BIDYADHAR BARIK VS LAXMIDHAR SUBUDHI	DINESH KUMAR PANDA VS	// 0 //
55	CONTC/0005040/2020	KESHAB KUMAR DAS VS CHITTARANJAN PATRA	ADV VS	// 0 //
56	CONTC/0005041/2020	GUPTESWAR MISHRA VS VIJAY ARORA	ADV VS	// 0 //
57	CONTC/0005042/2020	BIBHUTI BHUSAN PADHI	ADV	//

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		VS	VS	0
		SATYABRATA SAHU		//
58	CONTC/0005043/2020	DAMODAR PRADHAN	ADV	//
		VS	VS	0
		SANJIB KUMAR PATI		//
59	CONTC/0005044/2020	BINOY KUMAR NANDA	ADV	//
		VS	VS	0
		CHITTARANJAN PATRA		//
60	CONTC/0005045/2020	BRUNDABAN BISWAL	ADV	//
		VS	VS	0
		PREMCHAND CHOUDHURY		//
61	CONTC/0005046/2020	RAJESH KUMAR SAHOO	ADV	//
		VS	VS	0
		PREMCHAND CHOUDHURY		//
62	CONTC/0005047/2020	MANOJ KUMAR PANDA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
63	CONTC/0005048/2020	DINABANDHU KHUNTIA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
64	CONTC/0005049/2020	PRAYAGA PRABHATA PANDA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
65	CONTC/0005050/2020	DINABANDHU SWAIN	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
66	CONTC/0005051/2020	DASARATHI KHUNTIA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
67	CONTC/0005052/2020	BATAKRUSHNA SWAIN	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
68	CONTC/0005053/2020	BANABAR SWAIN	ADV	//
		VS	VS	0

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		SATYABRATA SAHU		//
69	CONTC/0005054/2020	TRIBHANJAN SAMANTARAY	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
70	CONTC/0005055/2020	BHABAGRAHI SAMANTARAY	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
71	CONTC/0005056/2020	PRASANTA KUMAR DAS	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
72	CONTC/0005057/2020	DINABANDHU GOUDA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
73	CONTC/0005058/2020	KABIRAJ GOUDA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
74	CONTC/0005059/2020	BRAJA CHARAN PRADHAN	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
75	CONTC/0005060/2020	SIBA SANKAR PRADHAN	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
76	CONTC/0005061/2020	PURNA CHANDRA JENA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
77	CONTC/0005062/2020	UMA PRASAD ACHARYA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
78	CONTC/0005063/2020	SURENDRA NATH PRADHAN	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
79	CONTC/0005064/2020	BAIKUNTHANATH SATHUA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//

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80	CONTC/0005065/2020	NARAYAN SUBUDHI VS SATYABRATA SAHU	ADV VS	// 0 //
81	CONTC/0005066/2020	MASUKA FATAMA VS SATYABRATA SAHU	ADV VS	// 0 //
82	CONTC/0005067/2020	UMASANKAR PANIGRAHI VS SATYABRATA SAHU	ADV VS	// 0 //
83	CONTC/0005068/2020	SATYA BHAMA SAHOO VS RANJAN KUMAR GIRI	ADV VS	// 0 //
84	CONTC/0005069/2020	SANTOSH KUMAR MOHARANA VS SATYABRATA SAHU	ADV VS	// 0 //
85	CONTC/0005070/2020	SOUBHAGYA KUMAR SAHOO VS CHITRA ARUMUGAM	ADV VS	// 0 //
86	CONTC/0005071/2020	SUBASH CHANDRA ACHARYA VS PRAFULLA CHANDRA BEHERA	LALIT KUMAR MAHARANA VS	// 0 //
87	CONTC/0005072/2020	TANKADHAR SETH VS RANJAN CHOPRA	ADV VS	// 0 //
88	CONTC/0005073/2020	SABITA BANUA VS SUBASH CHANDRA RAITA	ADV VS	// 0 //
89	CONTC/0005074/2020	PRADEEP KUMAR MAHARANA VS SATYABRATA SAHOO	ADV VS	// 0 //
90	CONTC/0005075/2020	PRANADA ROUT VS SASWAT MISHRA	ADV VS	// 0 //
91	CONTC/0005076/2020	SANTOSH KUMAR MOHANTY	ADV	//

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		VS	VS	0
92	CONTC/0005077/2020	SATYABRATA SAHOO LAXMIXHAR SAHOO	ADV	//
		VS	VS	0
93	CONTC/0005078/2020	SASWAT MISHRA SULACHANA JENA	ADV	//
		VS	VS	0
94	CONTC/0005079/2020	SASWAT MISHRA RUBINA PANI	RAMDAS ACHARY	//
		VS	VS	0
95	CONTC/0005080/2020	SASWAT MISHRA KAILASH CHANDRA DASH	MANOJ KUMAR PANDA	//
		VS	VS	0
96	CONTC/0005081/2020	DHARMENDRA MALIK ALAM KHAN	ADV	//
		VS	VS	0
97	CONTC/0005082/2020	SUBRAT SAHOO KAILASH CHANDRA DASH	MANOJ KUMAR PANDA	//
		VS	VS	0
98	CONTC/0005083/2020	DHARMENDRA MALIK BAIDYANATH NAYAK	ROHIT RANJAN RAY	//
		VS	VS	0
99	CONTC/0005084/2020	SUBRAT SAHOO DR.NANDITA RAY	ADV	//
		VS	VS	0
100	CONTC/0005085/2020	CHITHRA ARUMUGAM LAXMI SINGH	ADV	//
		VS	VS	0
101	CONTC/0005086/2020	SATYABRATA SAHU JAGANNATH NAIK	ADV	//
		VS	VS	0
102	CONTC/0005087/2020	SATYABRATA SAHU DR.JAYANTI SATRUSALLYA	ADV	//
		VS	VS	0

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		SASWAT MISHRA		//
103	CONTC/0005088/2020	JOGENDRA @ JOGI SETHI	ADV	//
		VS	VS	0
		SMRUTI PRAGYAN PRIYADARSHINI		//
104	CONTC/0005089/2020	PRANDEV DOCTOR PATRO	ADV	//
		VS	VS	0
		ENGINEER-IN-CHIEF-RWSS		//
105	CONTC/0005090/2020	SNEHALATA SAMAL	ADV	//
		VS	VS	0
		CHAKRAVARTI SINGH RATHORA COLLECTOR JAJPUR		//
106	CONTC/0005091/2020	REBATI BARALA	ADV	//
		VS	VS	0
		CHAKRAVRTI SINGH RATHOR COLLECTOR,JAJPUR		//
107	CONTC/0005092/2020	SATYANARAYAN DAS	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
108	CONTC/0005093/2020	BASANTA KUMAR MUDULI	JYOTIRMAYA GUPTA	//
		VS	VS	0
		PRADIP KUMAR DASH		//
109	CONTC/0005094/2020	RABINDRA KUMAR PARHI	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
110	CONTC/0005095/2020	SATYANARAYAN NANDA	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
111	CONTC/0005096/2020	BANSHIDHAR BEHERA	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
112	CONTC/0005097/2020	KAMALAKANTA MALIK	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
113	CONTC/0005098/2020	SHASIKANTA PRADHAN	ADV	//
		VS	VS	0
		PARDIP KUMAR DASH		//

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114	CONTC/0005099/2020	GYANARANJAN BARIK VS PARDIP KUMAR DASH	ADV VS	// ()
115	CONTC/0005100/2020	ARJUN CHARAN PAIKARAY VS PRADIP KUMAR DASH	ADV VS	// ()
116	CONTC/0005101/2020	KARTIK CHANDRA PUTHAL VS PRADIP KUMAR DASH	ADV VS	// ()
117	CONTC/0005102/2020	RAMA CHANDRA SAHU VS PRADIP KUMAR DASH	ADV VS	// ()
118	CONTC/0005103/2020	SNEHALATA DASH VS PRADIP KUMAR DASH	ADV VS	// ()
119	CONTC/0005104/2020	BANKIM BIHARI MOHANTY VS PRADIP KUMAR DASH	ADV VS	// ()
120	CONTC/0005105/2020	PARDIP KUMAR DASH VS PRADIP KUMAR DASH	ADV VS	// ()
121	CRLA/0000578/2020	PRADEEP KUMAR SINGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR TOWN /98 /2016 () //
122	CRLA/0000579/2020	PRADEEP KUMAR SINGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR TOWN /108 /2016 () //
123	CRLA/0000580/2020	PRADEEP KUMAR SINGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR TOWN /109 /2016 () //
124	CRLA/0000581/2020	PRADEEP KUMAR SINGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR TOWN /107 /2014 () //
125	CRLA/0000582/2020	MANOJ SAHA	UMAKANTA BARIK	UDITNAGAR /119 /2015

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLA/0000583/2020	HARIHARA PANDA	SUBODH KUMAR MOHANTY	JAIPATNA /216 /2018
		VS	VS	()
		STATE OF ODISHA		//
127	CRLA/0000584/2020	HARIHARA PANDA	SUBODH KUMAR MOHANTY	JAIPATNA /56 /2017
		VS	VS	()
		STATE OF ODISHA		//
128	CRLLP/0000034/2020	STATE OF ODISHA	ADDL. STANDING COUNSEL	SECTOR-3 /28 /2016
		VS	VS	()
		BALARAM CHAMPATIRAY		//
129	CRLMC/0001613/2020	SAMIR RANJAN DAS	BISWARANJAN DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0001614/2020	SHAIK SYEDU BEEBI	T.K.J.SAMARTA	BADAMBADI /157 /2018
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0001615/2020	PABITRA KUAMR PATRA	RANJAN KUMAR PRADHAN	CHANDANPUR /113 /2016
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0001616/2020	MANJULATA JENA @ MANJULA JENA	MANOJ KUMAR PANDA	CHOUDWAR /269 /2014
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0001617/2020	BEDA LUHA	SWAYAMPRAVA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0001618/2020	SINU @ MANOJ PAIKERA	SHYAMANANDA MOHARANA	GURUDIJHATIA /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0001619/2020	NANDINI MALIK @ MALLICK	P.R.SINGH	/ /0
		VS	VS	()
		STATE OF ORISSA		//
136	CRLMC/0001620/2020	DAMAYANTI PRADHAN	MANAS CHAND	BALUGAON P.S. /43 /2020
		VS	VS	()

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137	CRLMC/0001621/2020	STATE OF ODISHA ABHISEK PANDA VS	BYOMAKESH TRIPATHY VS	// SAHID NAGAR P.S. /27 /2019 ()
138	CRLMC/0001622/2020	STATE OF ODISHA GANGADHAR PANIGRAHY VS	ASHA PATTANAIAK VS	// KHARABEL NAGAR P.S. /111 /2018 ()
139	CRLMC/0001623/2020	STATE OF ODISHA BIJAYA SOREN @ MURMU VS	RABI NARAYAN BEHERA VS	// / /0 ()
140	CRLMC/0001624/2020	STATE OF ORISSA SURYA KANTA SINGH VS	SUVALAXMI DEVI VS	// / /0 ()
141	CRLMC/0001625/2020	STATE OF ODISHA PITABASH SAHU VS	DEBASIS TRIPATHY VS	// PANIKOILI /213 /2020 ()
142	CRLMP/0001428/2020	STATE OF ODISHA BRAHMANANDA PATRA VS	R.N.BISWAL VS	// GOBINDAPUR /99 /2020 ()
143	CRLMP/0001429/2020	STATE OF ODISHA PRATAP KUMAR ROUT VS	R.N.BISWAL VS	// GUNUPUR /173 /2020 ()
144	CRLMP/0001430/2020	STATE OF ODISHA BUDRA GAUDA@BIUDRA GOUDA VS	AKASH BHUYAN VS	// MALKANGIRI /142 /2020 ()
145	CRLMP/0001431/2020	STATE OF ODISHA RUPAK KUMAR DAS VS	SUBRATA MISHRA VS	// / /0 ()
146	CRLMP/0001432/2020	INSPECTOR IN CHARGE SONALI KAR VS	BYOMAKESH TRIPATHY VS	// / /0 ()
147	CRLMP/0001433/2020	STATE OF ODISHA SABITA RAUTRAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

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148	CRLREV/0000437/2020	GANAPATI GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /54 /2019 () //
149	CRLREV/0000438/2020	RAMA CHANDRA NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	BAISINGA /130 /2017 () //
150	MACA/0000737/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. VS PUSPALATA MOHANTY	ANURAG KUMAR VS	// () //
151	MACA/0000738/2020	REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. VS BRAHMANANDA JENA	SUBRATIM VS	// () //
152	MACA/0000739/2020	PRADEEP KUMAR BEHERA VS DURYODHAN RAUTARAY	PRADEEP KR. MISHRA VS	// () //
153	MACA/0000740/2020	ORIENTAL INSURANCE CO. LTD. VS RANJANA PARIDA	PRASANTA KUMAR MAHALI VS	// () //
154	RSA/0000203/2020	GOPAL CHANDRA ROUT VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// () //
155	RSA/0000204/2020	ASHMATI GHIVELA VS BIGUL BANCHHOR	UPENDRA KUMAR SAMAL VS	// () //
156	STREV/0000042/2020	M/S. BIRLA TIRES VS STATE OF ODISHA	SATYAJIT MOHANTY VS	// () //
157	TRPCRL/0000047/2020	RIAZ @ RIYAZ AHAMMAD MALLIK VS CHANDINI BEGUM	PRANAYA SWAIN VS	PHULBANI TOWN /97 /2020 () //
158	WA/0000679/2020	BIRENDRA KUMAR MISHRA VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// () //
159	WA/0000680/2020	MINAKSHI BISWAL	RABINARAYAN NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WA/0000681/2020	STATE OF ODISHA GOPINATH BIRDALAI	TAPAN KUMAR BISWAL	//
		VS	VS	0
161	WA/0000682/2020	STATE OF ODISHA TRIPATI RATH	TAPAN KUMAR BISWAL	//
		VS	VS	0
162	WA/0000683/2020	STATE OF ODISHA SURYA NARAYAN MAHANKUDO	TAPAN KUMAR BISWAL	//
		VS	VS	0
163	WA/0000684/2020	STATE OF ODISHA SIBAPRASADA PRADHAN	TAPAN KUMAR BISWAL	//
		VS	VS	0
164	WA/0000685/2020	STATE OF ODISHA NARENDRA BIDIKA	TAPAN KUMAR BISWAL	//
		VS	VS	0
165	WA/0000686/2020	STATE OF ODISHA AKHYAYA KUMAR MISHRA	TAPAN KUMAR BISWAL	//
		VS	VS	0
166	WA/0000687/2020	STATE OF ODISHA N.PADMANAVAN	TAPAN KUMAR BISWAL	//
		VS	VS	0
167	WP(C)/0031295/2020	STATE OF ODISHA RABINDRA KUMAR MOHARANA	MANAS PATI	//
		VS	VS	0
168	WP(C)/0031296/2020	STATE OF ODISHA SATYA SADHAN BEHERA	BISWABIHARI MOHANTY	//
		VS	VS	0
169	WP(C)/0031297/2020	CHAIRMAN OJEE..2020 SIDHESWAR ROUT	KISHORE KUMAR MISHRA	//
		VS	VS	0
170	WP(C)/0031298/2020	STATE OF ODISHA MAMATA PRADHAN	AMITAV TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0031299/2020	STATE OF ODISHA AMULYA KUMAR PANDA VS	SANGRAM RATH VS	// // 0
172	WP(C)/0031300/2020	STATE OF ODISHA DEBASISH MUDULI VS	SANGRAM RATH VS	// // 0
173	WP(C)/0031301/2020	STATE OF ODISHA M/S.SUKANTI ENTERPRISERS VS	BISWAJIT MAHARANA VS	// // 0
174	WP(C)/0031302/2020	THE KAUR VYASYA BANK LTD. KRUSHAN CHANDRA PRADHAN VS	J.K.KHANDAYATRAY VS	// // 0
175	WP(C)/0031303/2020	STATE OF ORISSA GOURANG CHARAN SAMANTARAY VS	J.K.KHANDAYATRAY VS	// // 0
176	WP(C)/0031304/2020	STATE OF ORISSA MAHESWAR MALLIK VS	BIKRAM KESHARI BAL VS	// // 0
177	WP(C)/0031305/2020	THE COLLECTOR CUTTACK MAA DURGA SELF HELP GROUP, SANNUAPALI VS	MANSHIDHAR BAUG VS	// // 0
178	WP(C)/0031306/2020	DISTRICT MAGISTRATE AND COLLECTOR, SUBARNAPUR RAKESH KUMAR BEHERA VS	SAMEER KUMAR DAS VS	// // 0
179	WP(C)/0031307/2020	LIFE INSURANCE CORPORATION OF INDIA LAXMIDHAR MOHANTY VS	SATYA RANJAN MULIA VS	// // 0
180	WP(C)/0031308/2020	STATE OF ODISHA UPENDRANATH BISWAL VS	SAMEER KUMAR DAS VS	// // 0
181	WP(C)/0031309/2020	STATE OF ODISHA SUMANTA KUMAR SWAIN VS	PRASANTA KUMAR TRIPATHY VS	// // 0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0031310/2020	RAMAKRUSHNA SAHOO VS THE BRANCH MANAGER BANK OF INDIA	KISHORE KUMAR MISHRA VS	// 0 //
183	WP(C)/0031311/2020	SANKARSAN DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
184	WP(C)/0031312/2020	SUKANTA CHANDRA BEHERA VS ASST.CONSERVATOR OF FOREST DHENKANAL	DINESH KUMAR PANDA VS	// 0 //
185	WP(C)/0031313/2020	BALARAM LOHAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
186	WP(C)/0031314/2020	RAMESH BISWAL VS UNION OF INDIA	AMITV TRIPATHY VS	// 0 //
187	WP(C)/0031315/2020	MALATI NAYAK VS UNION OF INDIA	AMITV TRIPATHY VS	// 0 //
188	WP(C)/0031316/2020	SOBHABATI DAS VS CO-OPERATIVE TRIBUNAL, ODISHA	TANMAY MISHRA VS	// 0 //
189	WP(C)/0031317/2020	MINI NAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
190	WP(C)/0031318/2020	ARATI DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS (1) VS	// 0 //
191	WP(C)/0031319/2020	DRONA KUMAR TANDI VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
192	WP(C)/0031320/2020	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
193	WP(C)/0031321/2020	NITYANANDA MISHRA	SUBASH CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SENIOR MANAGER CANARA BANK		//
194	WP(C)/0031322/2020	SANATAN MAJHI	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0031323/2020	KSHETRABASI SAHU	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0031324/2020	MOHAN GARNAYAK	BASUDEV BARIK	//
		VS	VS	0
		MAHANADI COAL FIELD LIMITED		//
197	WP(C)/0031325/2020	SANDYARANI KHAMARI	AMITV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0031326/2020	LALATENDU MALLICK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0031327/2020	PARSUNATH SUBUDHI	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0031328/2020	SARAT CHANDRA ACHARYA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0031329/2020	DAMBARUDHAR SWAIN	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0031330/2020	GHANASHYAM SWAIN	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0031331/2020	POONAM SRIMALI @ PUSHPAKAR	B.SAHOO	//
		VS	VS	0
		COLLECTOR JHARSUGUDA		//
204	WP(C)/0031332/2020	JANARANJAN PRADHAN	B.N.PARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0031333/2020	STATE OF ODISHA CHITTARANJAN DAS VS	VS	// // 0
206	WP(C)/0031334/2020	STATE OF ODISHA MAHESH KUMAR DUTTA VS	B.N.PARIDA VS	// // 0
207	WP(C)/0031335/2020	STATE OF ODISHA BADRI NARAYAN SWAIN VS	B.N.PARIDA VS	// // 0
208	WP(C)/0031336/2020	STATE OF ODISHA RANJITA MOHANTY VS	B.S.TRIPATHY..1 VS	// // 0
209	WP(C)/0031337/2020	COMMANDANT GENERAL HOME GUARDS MAHESWAR SAHOO VS	B.N.PARIDA VS	// // 0
210	WP(C)/0031338/2020	STATE OF ODISHA SUSANTA KUMAR BARIK VS	SANJIB MOHANTY VS	// // 0
211	WP(C)/0031339/2020	THE REGISTRAR UTKAL UNIVERSITY VANI VIHAR MURALI MOHAN BISWAL VS	B.N.PARIDA VS	// // 0
212	WP(C)/0031340/2020	STATE OF ODISHA DILLIP KUMAR CHAND VS	B.N.PARIDA VS	// // 0
213	WP(C)/0031341/2020	STATE OF ODISHA PUSPALATA PANDA VS	B.N.PARIDA VS	// // 0
214	WP(C)/0031342/2020	STATE OF ODISHA M/S.BHUBANESWARI FILLING STATION VS	ABHAYA KUMAR BEHERA VS	// // 0
215	WP(C)/0031343/2020	TRANSPORT COMMISSIONEWR STA ODISHA CUTTACK BAIJAYANTI NAIK VS	B.N.PARIDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0031344/2020	DILIP KUMAR GOUDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
217	WP(C)/0031345/2020	SURENDRANATH BARAHI VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
218	WP(C)/0031346/2020	SURENDRA KUMAR TIADI VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
219	WP(C)/0031347/2020	SUDARMANI ROUT VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
220	WP(C)/0031348/2020	NIRANJAN SWAIN VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
221	WP(C)/0031349/2020	BANSHI DAS VS STATE OF ODISHA	KHORD K.ROUT VS	// 0 //
222	WP(C)/0031350/2020	GOLI BARIK @ GOLIMANI BARIK VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
223	WP(C)/0031351/2020	LOKANATH BEHERA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
224	WP(C)/0031352/2020	DILIP JENA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
225	WP(C)/0031353/2020	GANGADHAR PRADHAN VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
226	WP(C)/0031354/2020	ALEKHA BARIK VS NIMAIN CHARAN BARIK	SHISHIR KUMAR SWAIN VS	// 0 //
227	WP(C)/0031355/2020	SVT LOGISTICS PRIVATE LIMITED	M.BALAKRISHNA RAO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		REGIONAL TRANSPORT OFFICER CHANDIKHOLE		//
228	WP(C)/0031356/2020	SVT LOGISTICS PRIVATE LIMITED	M.BALAKRISHNA RAO	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER BBSR		//
229	WP(C)/0031357/2020	FORTUNE LOGISTICS	M.BALAKRISHNA RAO	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER CHANDIKHOLE		//
230	WP(C)/0031358/2020	SURENDRA BHUYAN	M.M.PATNAYAK	//
		VS	VS	0
		CONTROLLER OF EXAMINATION UTKAL UNIVERSITY VANI VIHAR		//
231	WP(C)/0031359/2020	RAMAKANTA MOHAPATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0031360/2020	DILLIP KUMAR NAYAK	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0031361/2020	BALARAM BARIK	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0031362/2020	PRAKASH TIWARI	KHAGESWAR BEHERA	//
		VS	VS	0
		DISTRICT SUB REGISTRAR BHADRAK		//
235	WP(C)/0031363/2020	SATYABRAT BEHERA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0031364/2020	RAKESH SAHU	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0031365/2020	SANTANU BHOI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
238	WP(C)/0031366/2020	SUJATA MANGARAJ	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0031367/2020	STATE OF ORISSA JAYARAM JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
240	WP(C)/0031368/2020	STATE OF ODISHA RAJENDRA RANA VS	SUSHANTA KUMAR MISHRA VS	// // 0
241	WP(C)/0031369/2020	STATE OF ODISHA RABINDRANATH NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
242	WP(C)/0031370/2020	STATE OF ODISHA SATYAJIT ROUT VS	SUSHANTA KUMAR MISHRA VS	// // 0
243	WP(C)/0031371/2020	STATE OF ORISSA KUMUDA CHANDRA PATTNAIK(B) VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
244	WP(C)/0031372/2020	STATE OF ODISHA BAURIBANDHU PATTNAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
245	WP(C)/0031373/2020	STATE OF ODISHA PUSPALATA DAS VS	SUSHANTA KUMAR MISHRA VS	// // 0
246	WP(C)/0031374/2020	STATE OF ODISHA NIRANJAN SWAIN VS	KISHORE CHANDRA PRADHAN VS	// // 0
247	WP(C)/0031375/2020	BRAHMANANDA SWAIN JAYANTI MISHRA VS	KISHORE CHANDRA PRADHAN VS	// // 0
248	WP(C)/0031376/2020	STATE OF ODISHA BASUDEV PADHI VS	PRATYUSH RANJAN PATNAIK VS	// // 0
249	WP(C)/0031377/2020	STATE OF ODISHA GYANARANJAN SWAIN VS	K.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0031378/2020	BALAKRUSHNA KAR VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
251	WP(C)/0031379/2020	DASARATH SAHU VS STATE OF ODISHA	ALOK KU.PANDA VS	// 0 //
252	WP(C)/0031380/2020	BINOD BIHARI MOHAPATRA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
253	WP(C)/0031381/2020	MALATI DEHURY VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
254	WP(C)/0031382/2020	AMULYA GOUDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
255	WP(C)/0031383/2020	MAHADEV PANDA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
256	WP(C)/0031384/2020	GOURAV KUMAR MOHANTY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
257	WP(C)/0031385/2020	HEMANTA KUMAR MOHARANA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
258	WP(C)/0031386/2020	SABITA BAGHA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
259	WP(C)/0031387/2020	DISTRICT LEVEL FEDERATION (DLF) KEONJHAR VS STATE OF ODISHA	CHANDRA NARAYAN PARIJA VS	// 0 //
260	WP(C)/0031388/2020	STATE OF ODISHA VS PURNA CHANDRA MAHARANA	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
261	WP(C)/0031389/2020	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
262	WP(C)/0031390/2020	SACHIDANANDA DAS RINA BEHERA	DEBENDRA DHAR	//
		VS	VS	0
263	WP(C)/0031391/2020	STATE OF ODISHA MANOJ KUMAR SAMAL	SUBASH CHANDRA PANI	//
		VS	VS	0
264	WP(C)/0031392/2020	REGIONAL TRANSPORT OFFICE, CHANDIKHOL PRADYUMNA KUMAR BEHERA	P.K.DHAL	//
		VS	VS	0
265	WP(C)/0031393/2020	STATE OF ODISHA KULAMANI CHANDA	SUBASH CHANDRA PANI	//
		VS	VS	0
266	WP(C)/0031394/2020	REGIONAL TRANSPORT OFFICE, BHADRAK SANJIB KUMAR SINGH	SUBASH CHANDRA PANI	//
		VS	VS	0
267	WP(C)/0031395/2020	REGIONAL TRANSPORT OFFICE, CHANDIKHOLE BISHNUPADA MOHANTA	SAROJ KUMAR JEE	//
		VS	VS	0
268	WP(C)/0031396/2020	STATE OF ODISHA SURESH KUMAR BARIK	SATYABRATA MOHANTY	//
		VS	VS	0
269	WP(C)/0031397/2020	GOVT. OF ODISHA TAPASWINI ARUKHA	S.K.NAYAK	//
		VS	VS	0
270	WP(C)/0031398/2020	STATE OF ODISHA SARATHI DAS	AMIYA KUMAR MOHANTY(A)	//
		VS	VS	0
271	WP(C)/0031399/2020	STATE OF ODISHA M/S. PANDA INFRAPROJECT LTD.	DEBENDRA KUMAR DWIBEDI	//
		VS	VS	0
272	WP(C)/0031400/2020	STATE BANK OF INDIA M/S. METRO BUILDER (O) PVT.LTD.	S.M.DWIBEDY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0031401/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY SANATAN MAHARANA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // 0 //
274	WP(C)/0031402/2020	M/S. METRO BUILDER (O) PVT.LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	S.M.DWIBEDY VS	// 0 //
275	WP(C)/0031403/2020	GHANASHYAM MAHARANA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
276	WP(C)/0031404/2020	M/S. METRO BUILDER (O) PVT. LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	S.M.DWIBEDY VS	// 0 //
277	WP(C)/0031405/2020	JYOSTNA RANI PATTANAIAK VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
278	WP(C)/0031406/2020	M/S. METRO BUILDER (O) PVT. LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR	S.M.DWIBEDY VS	// 0 //
279	WP(C)/0031407/2020	M/S. METRO BUILDER (O) PVT.LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR	S.M.DWIBEDY VS	// 0 //
280	WP(C)/0031408/2020	M/S. METRO BUILDER (O) PVT.LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR	S.M.DWIBEDY VS	// 0 //
281	WP(C)/0031409/2020	STATE BANK OF INDIA VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	JAYDEEP PAL VS	// 0 //
282	WP(C)/0031410/2020	METROBUILDER (O) PVT. LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR	S.M.DWIBEDY VS	// 0 //
283	WP(C)/0031411/2020	M/S. METRO BUILDER (O) PVT.LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR	S.M.DWIBEDY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0031412/2020	M/S. METRO BUILDER (O) PVT. LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR	S.M.DWIBEDY VS	// 0 //
285	WP(C)/0031413/2020	SHYAM SUNDAR JENA VS STATE OF ODISHA	AKSHAYA KU.PANDEY VS	// 0 //
286	WP(C)/0031414/2020	PUSPANANDA ROUT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
287	WP(C)/0031415/2020	SURENDRA BARIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
288	WP(C)/0031416/2020	ANAM CHARAN BEHERA VS STATE OF ODISHA	AKSHAYA KU.PANDEY VS	// 0 //
289	WP(C)/0031417/2020	GAGAN BIHARI LENKA VS STATE OF ODISHA	BISWAJIT JENA VS	// 0 //
290	WP(C)/0031418/2020	SANJEEV KUMAR PADIARY @ SANJIB KUMAR PADIARY VS STATE OF ODISHA	R.PADIARY VS	// 0 //
291	WP(C)/0031419/2020	DHRUBACHARAN BEHERA VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
292	WP(C)/0031420/2020	LAXMIDHAR BEHERA VS COLLECTOR KENDRAPARA	SUDHIR KUMAR MALLICK VS	// 0 //
293	WP(C)/0031421/2020	SADANANDA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
294	WP(C)/0031422/2020	SANTOSH BAG VS COLLECTOR AND DISTRICT MAGISTRATE JHARSUGUDA	SUBODH KUMAR MOHANTY VS	// 0 //
295	WP(C)/0031423/2020	M/S.SMKR AND ASSOCIATE	ANJAN KUMAR BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0031424/2020	MEGHANAD SWAIN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0031425/2020	M/S. TRUPTEE ENTERPRISES PVT. LTD,	DAMODAR PATI	//
		VS	VS	0
		HDFC BANK LTD.		//
298	WP(C)/0031426/2020	BANSIDHAR SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0031427/2020	SURESH LENKA	SUSANTA KU.MISHRA	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY TO GOVT.PANCHAYATI RAJ DEPTT.		//
300	WP(C)/0031428/2020	ARUPA KUMAR BHUYAN	SAROJ KU.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0031429/2020	PRADIPTA KUMAR SAMAL	RAMESH CHANDRA OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0031430/2020	M/S. MICROTEK TRANSFORMERS	SIDHARTHA RAY	//
		VS	VS	0
		ADDITIONAL COMMISSIONER OF SALES TAX, CT AND GST,		//
303	WP(C)/0031431/2020	RAMESH CHANDRA PANDA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH		//
304	WP(C)/0031432/2020	NRUSINGH CHARAN KISAN	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0031433/2020	SURESH KUMAR PRADHAN	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0031434/2020	ABU BAKAR KHAN	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		ODISHA ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH		//
307	WP(C)/0031435/2020	PRANAYANI DIGAL	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
308	WP(C)/0031436/2020	HARIHAR MAHARANA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH		//
309	WP(C)/0031437/2020	SWARNAPRAVA MOHANTA	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
310	WP(C)/0031438/2020	MUSULA MURMU	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
311	WP(C)/0031439/2020	BIRENDRA KUMAR SHASTRY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH		//
312	WP(C)/0031440/2020	ANJALI MAHANA	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
313	WP(C)/0031441/2020	SHIBANARAYAN ACHRYA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH		//
314	WP(C)/0031442/2020	SADANANDA NAIK	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
315	WP(C)/0031443/2020	ABHIRAM SAHOO	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
316	WP(C)/0031444/2020	BINOD KUMAR MOHARANA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
317	WP(C)/0031445/2020	HRUSIKESH SABAR	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0031446/2020	HARIHARA SAHU VS THE STATE OF ODISHA	MIRRA GHOSE VS	// 0 //
319	WP(C)/0031447/2020	NAMITALATA DIGAL VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
320	WP(C)/0031448/2020	RECHAL PRATIMA NAG VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
321	WP(C)/0031449/2020	RAKESH KUMAR NAYAK VS UNION OF INDIA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
322	WP(C)/0031450/2020	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
323	WP(C)/0031451/2020	DIBYARANJAN MISHRA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
324	WP(C)/0031452/2020	JASMINE MISHRA VS THE COLLECTOR, SAMBALPUR	SUJATA JENA VS	// 0 //
325	WP(C)/0031453/2020	RUSHAVA KUMAR BEHERA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
326	WP(C)/0031454/2020	GOKULANANDA NAIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
327	WP(C)/0031455/2020	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
328	WP(C)/0031456/2020	SAROJ KUMAR TANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
329	WP(C)/0031457/2020	BATA KRUSHNA BISWAL	BIRAJA PRASANNA SATAPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0031458/2020	SANTOSH KUMAR BINDHANI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0031459/2020	MURALIDHAR PATI	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0031460/2020	KASINATH BEHERA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0031461/2020	JAYANTILATA SAHOO	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0031462/2020	SMITANJALI BAL	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0031463/2020	PRAMOD CHANDRA PRADHAN	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0031464/2020	GAYADHAR PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0031465/2020	HIMANSU SEKHAR MALLIK	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0031466/2020	ANITA NAYAK	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0031467/2020	SMITANJALI BAL	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0031468/2020	ASTAMI MOHANTA	P.N.MOHANTY	//
		VS	VS	0

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341	WP(C)/0031469/2020	STATE OF ODISHA KSHAMA SAGAR BHOI VS	P.N.MOHANTY VS	// // 0
342	WP(C)/0031470/2020	STATE OF ODISHA SMITANJALI BAL VS	SRIKANTA MAHUNTA VS	// // 0
343	WP(C)/0031471/2020	STATE OF ODISHA SUSHIL KUMAR SETH VS	P.N.MOHANTY VS	// // 0
344	WP(C)/0031472/2020	STATE OF ODISHA SUDAM PADHAN VS	P.N.MOHANTY VS	// // 0
345	WP(C)/0031473/2020	STATE OF ODISHA ASIMA TRIPATHY VS	MANAS PATI VS	// // 0
346	WP(C)/0031474/2020	STATE OF ODISHA BHUPENDRA PRASAD NAYAK VS	SRIKAR KUMAR RATH VS	// // 0
347	WP(C)/0031475/2020	UNION OF INDIA BHAGABAN GOUDA VS	SAROJ KUMAR DASH VS	// // 0
348	WP(C)/0031476/2020	STATE OF ODISHA JITENDRA KUMAR RAUTARA VS	JYOTIRMAYA GUPTA VS	// // 0
349	WP(C)/0031477/2020	STATE OF ODISHA DIBAKAR PRADHAN VS	JYOTIRMAYA GUPTA VS	// // 0
350	WP(C)/0031478/2020	STATE OF ODISHA RAMANANDA SRICHANDAN VS	TRILOCHAN NANDA VS	// // 0
351	WP(C)/0031479/2020	STATE OF ODISHA NARAYAN PANDA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0031480/2020	BIRANCHI NARAYAN DHARUA VS STATE OF ODISHA	TRILOCHAN PANDA VS	// 0 //
353	WP(C)/0031481/2020	KULAMANI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
354	WP(C)/0031482/2020	RAJKUMAR CHALAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
355	WP(C)/0031483/2020	MARKANDA ROUT VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
356	WP(C)/0031484/2020	KRUSHNA NANDA HOTA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
357	WP(C)/0031485/2020	AJIT KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
358	WP(C)/0031486/2020	MADHU SUDAN PRAMANIK VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
359	WP(C)/0031487/2020	DEBENDRANATH RAY VS COLLECTOR BALASORE	SAMIR KUMAR MISHRA VS	// 0 //
360	WPCRL/0000126/2020	MAMA SABAT VS SUPERINTENDENT OF POLICE	K.C.NAYAK VS	//0 0 //
361	WPCRL/0000127/2020	MAMA SABAT VS SUPERINTENDENT OF POLICE	K.C.NAYAK VS	//0 0 //
362	WPCRL/0000128/2020	BIDHU BHUSAN NAYAK VS STATE OF ODISHA	BALARAM NAYAK VS	//0 0 //
363	WPCRL/0000129/2020	DEBENDRA ROUT	MANAS CHAND	/175 /2020

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		VS	VS	()
		STATE OF ODISHA		//
364	WPCRL/0000130/2020	BILASH NAYAK	PRASANTA KUMAR NANDA	CAPITAL P.S. /458 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0014314/2020	BIRANCHI NAHAK	AMITAV TRIPATHY	ITAMATI /165 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0014315/2020	GOBARDHAN PARIDA	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0014316/2020	DILLIP KUMAR SAMAL	PRASANNA KUMAR MISHRA	KANKADAHAD /19 /2019
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0014317/2020	KULIA ROUT @ SURESH KUMAR ROUT	SOUBHAGYA KU. DASH	DHENKANAL TOWN /436 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0014318/2020	CHINMAY @CHIKU NAIK	JASHOBANTA DASH	PALLAHARA /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0014319/2020	BUDHILATA DAS @ BUDHI DAS	BIJAY KUMAR DASH	CHANDABALI /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0014320/2020	JUDHISTHIRA BEHERA	HIMANSHU BHUSAN SUTAR	JODAPADAR /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0014321/2020	BIKRAM BEHERA	MANORANJAN MISHRA	NAUGAON /149 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0014322/2020	PRATAP CH. SAHOO	BIDYADHAR MANASINGH	PANIKOILI /248 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0014323/2020	BASANTI PANDA	MAHES DAS	LINGARAJ P.S. /220 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0014324/2020	STATE OF ODISHA SRIKANTA PANDIT VS	B.SINGH VS	// BAISINGA /273 /2019 ()
376	ABLAPL/0014325/2020	STATE OF ODISHA PRASANT MOHANTY @ PRASANT KUMAR MISHRA VS	SHRADDHA PRASANNA SARANGI VS	// BARBIL /139 /2020 ()
377	ABLAPL/0014326/2020	STATE OF ODISHA SUSANTA KUMAR SAHOO VS	PARTHA SARATHI NAYAK VS	// TALCHER TOWN /398 /2020 ()
378	ABLAPL/0014327/2020	STATE OF ODISHA RABINARAYAN MAJHI VS	PARTHA SARATHI DAS VS	// JANKIA P.S. /225 /2020 ()
379	ABLAPL/0014328/2020	STATE OF ODISHA SANATAN BEHERA @ SANA BEHERA VS	SURYAKANTA DWIBEDI VS	// FATEGARH /2 /2020 ()
380	ABLAPL/0014329/2020	STATE OF ODISHA KHAIRUN BIBI VS	SURYAKANTA DWIBEDI VS	// JALESWAR /355 /2020 ()
381	ABLAPL/0014330/2020	STATE OF ODISHA SIBUNA DAS VS	RANJAN KUMAR PRADHAN VS	// PURI TOWN /155 /2020 ()
382	ABLAPL/0014331/2020	STATE OF ODISHA MANUA @ MANORANJAN MOHANTY VS	HIMANSHU BHUSAN SUTAR VS	// TALABANIA /106 /2019 ()
383	ABLAPL/0014332/2020	STATE OF ODISHA PABITRA KUMAR PATRA VS	RANJAN KUMAR PRADHAN VS	// RAGHUNATHPALI /218 /2020 ()
384	ABLAPL/0014333/2020	STATE OF ODISHA MANMOHAN TUDU VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA SADAR /118 /2020 ()
385	ABLAPL/0014334/2020	STATE OF ODISHA BADAL @ RANJIT KUMAR BEHERA VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	// NILGIRI /342 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0014335/2020	BAGHUA @ SUSANTA MALIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TIHIDI /428 /2020 () //
387	ABLAPL/0014336/2020	PATI @ SK.MOJAFAR VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SIMULIA /247 /2020 () //
388	ABLAPL/0014337/2020	HEMANTA KUMAR PADHI @ HEMANTA PADHI VS STATE OF ODISHA	SAILABALA JENA VS	DHARMASALA /418 /2020 () //
389	ABLAPL/0014338/2020	BABULA PRADHAN VS STATE OF ODISHA	BINAYAK PR. MOHANTY VS	SATYABADI /380 /2020 () //
390	ABLAPL/0014339/2020	AMIYA KUMAR SAHOO VS STATE OF ODISHA	SOBHAN PANIGRAHI VS	BHUBAN /99 /2020 () //
391	ABLAPL/0014340/2020	RABINDRA LENKA VS STATE OF ODISHA	SAMBIT MOHANTY VS	ABHAYACHANDPUR /91 /2020 () //
392	ABLAPL/0014341/2020	RANJAN KUMAR ROUT VS STATE OF ODISHA	UNMEHS CHANDRA JENA VS	AGARAPADA /125 /2020 () //
393	ABLAPL/0014342/2020	BIDYADHAR BEHERA VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	NILGIRI /341 /2020 () //
394	ABLAPL/0014343/2020	SNEHALATA MOHAPATRA VS STATE OF ODISHA	BALARAM NAYAK VS	/ /0 () //
395	ABLAPL/0014344/2020	DEBASISH MOHAPATRA VS STATE OF ODISHA	BALARAM NAYAK VS	/ /0 () //
396	ABLAPL/0014345/2020	UPENDRA BARADA VS STATE OF ODISHA	JUGAL KISHOR PANDA VS	CHATRAPUR /314 /2020 () //
397	ABLAPL/0014346/2020	KIRAN BARADA @ KARANA BARADA	JUGAL KISHOR PANDA	CHATRAPUR /314 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0014347/2020	SIBA PRASAD BINADHANI@SIBU	SAILABALA JENA	KOREI /269 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0014348/2020	RAJU HARIJAN	NIHAR RANJAN SAHOO	NABARANGAPUR TOWN /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0014349/2020	BISHNU CHARAN SAHU	ASUTOSH TRIPATHY	NALCO /155 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0014350/2020	KAILASH KANDI	ASHOK JENA	JAGATPUR /420 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0014351/2020	DILLIP KUMAR DEBATA	DEEPAK KUMAR SAMANTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0014352/2020	LINGARAJ JAYSINGH	CHITTA RANJAN DASH	CHANDAKA P.S. /166 /2019
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0014353/2020	SUBRAT NAIK	MANAS CHAND	JAJPUR ROAD /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0014354/2020	HEMADHAR HARIJAN	NIHAR RANJAN SAHOO	DABUGAM /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0014355/2020	JAYSHREE HANSDA	HEMANTA KUMAR MOHANTA	BARIPADA SADAR /118 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0014356/2020	RAMAKANTA BISWAL @ BHAGIA @ BHAGABASH	ASHOK JENA	JAGATPUR /73 /2014
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0014357/2020	BANSIDHAR MANIA	SAMBEET PATTANAYAK	KONARK /144 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0014358/2020	STATE OF ODISHA BAPI MAHABHOI VS	BYOMAKESH TRIPATHY VS	// INOCITY PS /38 /2020 ()
410	ABLAPL/0014359/2020	STATE OF ODISHA JAYAKRUSHNA SAHOO VS	SURYAKANTA DWIBEDI VS	// FATEGARH /141 /2020 ()
411	ABLAPL/0014360/2020	STATE OF ODISHA PURNA CHANDRA MOHANTY VS	PRASANTA KUMAR SAHOO VS	// SEA BEACH /193 /2020 ()
412	ABLAPL/0014361/2020	STATE OF ODISHA SUBRANSHU SEKHAR SAHU VS	AMIT KUMAR NATH VS	// ANGUL TOWN /1267 /2020 ()
413	ABLAPL/0014362/2020	STATE OF ODISHA TRINATH GOCHHI VS	SAMARENDRA MOHANTY VS	// BARAMBA /241 /2020 ()
414	ABLAPL/0014363/2020	STATE OF ODISHA SANAT KUMAR MOHANTY VS	BIDYALOK MOHAPATRA VS	// MANCHESWAR P.S. /496 /2019 ()
415	ABLAPL/0014364/2020	STATE OF ODISHA SANDEEP KUMAR RAY VS	SITIKANT MISHRA VS	// BELPAHAR /293 /2020 ()
416	ABLAPL/0014365/2020	STATE OF ODISHA BIBHUTI BHUSAN NAYAK VS	BIDYALOK MOHAPATRA VS	// DHAULI PS /180 /2020 ()
417	ABLAPL/0014366/2020	STATE OF ODISHA SANJEEB KUMAR JENA VS	SATYANARAYAN MISHRA - 4 VS	// AGARAPADA /123 /2020 ()
418	ABLAPL/0014367/2020	STATE OF ODISHA PRAVASINI MAHARANA VS	MANORANJAN PADHY VS	// ORKEL /99 /2020 ()
419	ABLAPL/0014368/2020	STATE OF ODISHA DHANESWAR SAHOO VS STATE OF ODISHA	ABHISHEK DASH VS	// JALESWAR /11 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0014369/2020	BABULI ROUT VS STATE OF ODISHA	SAILABALA JENA VS	DHARMASALA /418 /2020 () //
421	ABLAPL/0014370/2020	SK SAHABUDIN @ BABU KHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /443 /2020 () //
422	ABLAPL/0014371/2020	SURYA KANTA BEURA @ VIKI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MADHUPATNA /199 /2020 () //
423	ABLAPL/0014372/2020	SURYAKANTA SAHOO @ PABI VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	TIGIRIA /158 /2020 () //
424	ABLAPL/0014373/2020	HIMANSHU SEKHAR BAL VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	/ /0 () //
425	ABLAPL/0014374/2020	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /234 /2020 () //
426	ABLAPL/0014375/2020	JYOTIRMAYEE DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /234 /2020 () //
427	ABLAPL/0014376/2020	TUSHARKANTA BEHERA VS STATE OF ODISHA	HARIPAD MOHANTY VS	PATKURA /182 /2020 () //
428	ABLAPL/0014377/2020	SK. ASIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	S.P.(CID-CRL),CUTTACK /9 /2020 () //
429	ABLAPL/0014378/2020	BABU KHAN @SK SAHABUDIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /402 /2020 () //
430	ABLAPL/0014379/2020	CHANDAN KU BEHERA VS STATE OF ODISHA	HARIPAD MOHANTY VS	PATKURA /182 /2020 () //
431	ABLAPL/0014380/2020	RAGHUNI DASH @ JANAKI BALLABHA DASHSUSANTA KUMAR MISHRA		AIR FIELD P.S. /243 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0014381/2020	BULU @ HARISH MALLICK	SURYA NARAYAN MISHRA	NIALI /277 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0014382/2020	RAJ DALABEHERA	PRAVAT KU NAYAK	JATNI P.S. /443 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0014383/2020	MINATI MOHANTY	SATYA NARAYN MISHRA - 4	MARINE CHUDAMANI /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0014384/2020	SURESH KUMAR RANAJIT @ TITUA	SAROJ KU DASH	NIRAKARPUR /13 /2012
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0014385/2020	MUNA PATRA	SURYA NARAYAN MISHRA	TALABANIA /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0014386/2020	SAMPAD NAYAK @ SAMPAD KU. NAYAK	SURYA NARAYAN MISHRA	KAKATAPUR /221 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0014387/2020	SURAJ PARICHHA @ SUNIL KANT PARICHHABIJAYA KUMAR RAGADA		ADVA /98 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0014388/2020	MANI RANA	PRAMOD KUMAR MISHRA	TANGI /172 /2018
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0014389/2020	DEBA KALYAN DAS	SATYA NARAYAN MISHRA-4	NAIKANI-DIHI /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0014390/2020	CHAND KHAN @ SK. SAMSUDDIN	ASIT KUMAR JENA	JATNI P.S. /402 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0014391/2020	BHARATA KUMAR BISWAL @ BHARAT BISWAL	BIJAYA KUMAR RAGADA	AUL /209 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :16/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0014392/2020	STATE OF ODISHA RAJIB LOCHAN NANDA VS	PARTHA SARATHI NAYAK VS	// SAMAL /210 /2020 ()
444	ABLAPL/0014393/2020	STATE OF ODISHA CHANA @ TANBEER KADIR KHAN VS	BIKRAM CHANDRA GHADEI VS	// BALASORE TOWN /181 /2020 ()
445	ABLAPL/0014394/2020	STATE OF ODISHA SANJAYA KUMAR NAIK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// KANPUR /134 /2020 () //

ORISSA HIGH COURT

MISC CASES FILED on :16/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	18/2020 SAO/1/2020	RENUBALA LENKA-MP	SUMITRA MOHANTY
2	29/2020 CRLLP/34/2020	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
3	32/2020 WPCRL/99/2020	SUNIL KUMAR KAR-MP	SUSANTA KUMAR NATH
4	45/2020 TRPCRL/47/2020	RIAZ @ RIYAZ AHAMMAD MALLIK-MP	PRANAYA SWAIN
5	94/2020 SA/180/1997	PARABATI-MP	M/S.S.P.MISRA
6	450/2020 RSA/106/2019	HEMALATA BISWAL-MP	M/S.RAMESH SAHOO
7	451/2020 RSA/85/2019	SANTOSINI PANIGRAHI-MP	GAUTAM MUKHERJI
8	498/2020 CRLREV/438/2020	RAMA CHANDRA NAYAK-MP	BIRAJA PRASANNA SATAPATHY
9	606/2020 CMP/622/2020	PARADEEP 4T OWNERS ASSOCIATION-MP	SUBAS CHANDRA DAS
10	607/2020 CMP/622/2020	PARADEEP 4T OWNERS ASSOCIATION-MP	SUBAS CHANDRA DAS
11	608/2020 CMP/622/2020	PARADEEP 4T OWNERS ASSOCIATION-MP	SUBAS CHANDRA DAS
12	609/2020 CMP/455/2017	SASMITA DAS@ROUT-MP	M/S.BIBHUTI BH.MISHRA
13	610/2020 CMP/624/2020	SUBHRA DEY-MP	SAMIR KUMAR MISHRA
14	611/2020 CMP/625/2020	ARTATRANA @ ARTA CHARAN MOHANTY-MP	D.P.MOHANTY
15	1051/2020 ABLAPL/12517/2020	JAGABANDHU SAHOO-MP	PRADEEP KUMAR MOHAPATRA, MR. ASHOK MOHAN
16	1052/2020 ABLAPL/12694/2020	KUBERA PATRA-MP	BIBHUTI BHUSAN BEHERA
17	1094/2020 CRLMC/711/2020	AJAYA KUMAR NAYAK@AJAYA NAYAK-MP	SOURA CHANDRA MOHAPATRA
18	1095/2020 CRLMC/1616/2020	MANJULATA JENA @ MANJULA JENA-MP	MANOJ KUMAR PANDA
19	1096/2020 CRLMC/1608/2020	RABINDRA KUMAR SAHOO-MP	DAMODAR PATRA
20	1097/2020 CRLMC/1557/2020	M/S ODISHA INFRA TECH PVT.LTD.-MP	P.K.GHOSE
21	1098/2020 CRLMC/1620/2020	DAMAYANTI PRADHAN-MP	MANAS CHAND
22	1099/2020 CRLMC/1621/2020	ABHISEK PANDA-MP	BYOMAKESH TRIPATHY
23	1100/2020 CRLMC/1622/2020	GANGADHAR PANIGRAHY-MP	ASHA PATTANAIAK
24	1101/2020 CRLMC/1623/2020	BIJAYA SOREN @ MURMU-MP	RABI NARAYAN BEHERA
25	1102/2020 CRLMC/1624/2020	SURYA KANTA SINGH-MP	SUVALAXMI DEVI
26	1103/2020	PITABASH SAHU-MP	DEBASIS TRIPATHY

27	CRLMC/1625/2020 1124/2020 BLAPL/7384/2020	PRAKASH RAGHUNATH CHOUDHARY-MP	JITENDRA SAMANTARAY
28	1125/2020 BLAPL/9598/2019	MADHU@ BHISMA@ BHISMARAJ MAJHI-MP	M/S AKSHAYA KUMAR SAHOO
29	1126/2020 BLAPL/3472/2020	DEVENDRA DAS @ DEBENDRA DAS-MP	A.PATNAIK
30	1127/2020 CRLA/587/2015	PUA@SUSANTA MALLICK@SUSANTA KU.MALLICK-MP	M/S.PRASANTA KU.ROUTRAY
31	1128/2020 CRLA/582/2020	MANOJ SAHA-MP	UMAKANTA BARIK
32	1129/2020 CRLA/582/2020	MANOJ SAHA-MP	UMAKANTA BARIK
33	1130/2020 CRLA/582/2020	MANOJ SAHA-MP	UMAKANTA BARIK
34	1131/2020 CRLA/411/2020	SANTOSH SAMAL-MP	M/S.GOPAL KRISHNA NAYAK
35	1271/2020 MACA/737/2020	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LTD.-MP	SUBRAT SATPATHY
36	1272/2020 MACA/738/2020	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LIMITED-MP	SUBRAT SATPATHY
37	1273/2020 MACA/739/2020	PRADEEP KUMAR BEHERA-MP	PRADEEP KR. MISHRA
38	1274/2020 MACA/739/2020	PRADEEP KUMAR BEHERA-MP	PRADEEP KR. MISHRA
39	1275/2020 MACA/274/2020	DIVISIONAL MANAGER,D.O.-II,M/S.NEW INDIA ASSURANCE CO.LTD.-MP	MIS COP DUT MP
40	1276/2020 MACA/274/2020	DIVISIONAL MANAGER,D.O.-II,M/S.NEW INDIA ASSURANCE CO.LTD.-MP	MIS COP DUT MP
41	1277/2020 MACA/740/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
42	1278/2020 MACA/590/2020	THE MANAGER(LEGAL), M/S ROYAL SUNDARAM ALLIANCE INSURANCE CO.LTD.-MP	MEANSURKNEFA
43	1510/2020 WA/679/2020	BIRENDRA KUMAR MISHRA-MP	SIBA NARAYAN BISWAL
44	1511/2020 WA/680/2020	MINAKSHI BISWAL-MP	RABINARAYAN NAYAK
45	1512/2020 WA/681/2020	GOPINATH BIRDALAI-MP	TAPAN KUMAR BISWAL
46	1513/2020 WA/682/2020	TRIPATI RATH-MP	TAPAN KUMAR BISWAL
47	1514/2020 WA/683/2020	SURYA NARAYAN MAHANKUDO-MP	TAPAN KUMAR BISWAL
48	1515/2020 WA/684/2020	SIBAPRASADA PRADHAN-MP	TAPAN KUMAR BISWAL
49	1516/2020 WA/685/2020	NARENDRA BIDIKA-MP	TAPAN KUMAR BISWAL
50	1517/2020 WA/686/2020	AKHYAYA KUMAR MISHRA-MP	TAPAN KUMAR BISWAL
51	1518/2020 WA/687/2020	N.PADMANAVAN-MP	TAPAN KUMAR BISWAL
52	13587/2020 WP(C)/9827/2015	PRAGATI RANJAN MOHANTY-MP	M/S.SIDHESWAR MALLICK
53	13588/2020 WP(C)/27343/2020	RUPTESH PATTANAYAK-MP	SOUMYA MISHRA
54	13589/2020 WP(C)/29411/2020	KAILASH CHANDRA RANA-MP	BIDESH RANJAN BEHERA
55	13590/2020 WP(C)/24100/2020	BIJAYA KRUSHNA NAYAK-MP	NIRANJAN PANDA
56	13591/2020 WP(C)/24100/2020	BIJAYA KRUSHNA NAYAK-MP	NIRANJAN PANDA
57	13592/2020 WP(C)/9837/2020	SURAI MANDAL-MP	BISWA PRAKASH DHAL

58	13593/2020 WP(C)/31295/2020	RABINDRA KUMAR MOHARANA-MP	MANAS PATI
59	13594/2020 WP(C)/31296/2020	SATYA SADHAN BEHERA-MP	BISWABIHARI MOHANTY
60	13595/2020 WP(C)/31297/2020	SIDHESWAR ROUT-MP	KISHORE KUMAR MISHRA
61	13597/2020 WP(C)/31301/2020	M/S.SUKANTI ENTERPRISERS-MP	BISWAJIT MAHARANA
62	13598/2020 WP(C)/31305/2020	MAA DURGA SELF HELP GROUP, SANNUAPALI-MP	BANSHIDHAR BAUG
63	13599/2020 WP(C)/31306/2020	RAKESH KUMAR BEHERA-MP	SAMEER KUMAR DAS
64	13600/2020 WP(C)/31309/2020	SUMANTA KUMAR SWAIN-MP	PRASANTA KUMAR TRIPATHY
65	13601/2020 WP(C)/31311/2020	SANKARSAN DAS-MP	SUBAS CHANDRA DAS
66	13602/2020 WP(C)/31312/2020	SUKANTA CHANDRA BEHERA-MP	DINESH KUMAR PANDA
67	13603/2020 WP(C)/31316/2020	SOBHABATI DAS-MP	TANMAY MISHRA
68	13604/2020 WP(C)/31316/2020	SOBHABATI DAS-MP	TANMAY MISHRA
69	13605/2020 WP(C)/31321/2020	NITYANANDA MISHRA-MP	SUBASH CHANDRA DAS
70	13606/2020 WP(C)/29168/2020	SUDHAKAR SATAPATHY-MP	BIRAJA PRASANNA DAS
71	13607/2020 WP(C)/31326/2020	LALATENDU MALLICK-MP	K.K.SWAIN
72	13608/2020 WP(C)/19946/2020	RAMCHANDRA SAMAL-MP	MAHESWAR MOHANTY
73	13609/2020 WP(C)/4520/2020	ARUN KUMAR MALLICK-MP	M/S.S.J.PRADHAN
74	13610/2020 WP(C)/31327/2020	PARSUNATH SUBUDHI-MP	SANJAY KUMAR SAMANTARAY
75	13612/2020 WP(C)/26782/2020	KAPILESWAR SAHOO-MP	B.S.TRIPATHY (1)
76	13613/2020 WP(C)/31338/2020	SUSANTA KUMAR BARIK-MP	SANJIB MOHANTY
77	13616/2020 WP(C)/13550/2020	SHYAMSUNDAR RANA-MP	A.K.SARANGI
78	13617/2020 WP(C)/31279/2020	MANAS KUMAR PANDA-MP	SIDHESWAR MALLIK
79	13619/2020 WP(C)/21108/2014	DEEPESH KU.BISWAL-MP	M/S.SANTOSH KU.PATTANAİK
80	13620/2020 WP(C)/18166/2020	M/S BIRLA TYRES-MP	M/S SIDHARTHA RAY
81	13621/2020 WP(C)/31354/2020	ALEKHA BARIK-MP	SHISHIR KUMAR SWAIN
82	13623/2020 WP(C)/31358/2020	SURENDRA BHUYAN-MP	M.M.PATNAYAK
83	13624/2020 WP(C)/18470/2018	SATISH KUMAR ISHWARDAS GAJBHIYE-MP	M/S DIGAMBARA MISHRA
84	13625/2020 WP(C)/19269/2020	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
85	13626/2020 WP(C)/31364/2020	RAKESH SAHU-MP	SAILABALA JENA
86	13627/2020 WP(C)/31382/2020	AMULYA GOUDA-MP	PRAFULLA KUMAR RATH
87	13628/2020 WP(C)/31386/2020	SABITA BAGHA-MP	M/R. KRISHNA CHANDRA SAHU
88	13629/2020 WP(C)/31387/2020	DISTRICT LEVEL FEDERATION (DLF) KEONJHAR-MP	RUDRA NARAYAN PARIJA
89	13630/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)

90	WP(C)/31388/2020 13631/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
91	WP(C)/31389/2020 13632/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
92	WP(C)/31389/2020 13633/2020	RINA BEHERA-MP	DEBENDRA DHAR
93	WP(C)/31390/2020 13634/2020	PRADYUMNA KUMAR BEHERA-MP	P.K.DHAL
94	WP(C)/31392/2020 13635/2020	SURESH KUMAR BARIK-MP	SATYABRATA MOHANTY
95	WP(C)/31396/2020 13636/2020	M/S. METRO BUILDER (O) PVT.LTD.-MP	S.M.DWIBEDY
96	WP(C)/31400/2020 13637/2020	M/S. METRO BUILDER (O) PVT.LTD-MP	S.M.DWIBEDI
97	WP(C)/31402/2020 13638/2020	M/S. METRO BUILDER (O) PVT. LTD.-MP	S.M.DWIBEDI
98	WP(C)/31404/2020 13639/2020	M/S. METRO BUILDER (O) PVT. LTD.-MP	S.M.DWIBEDI
99	WP(C)/31406/2020 13640/2020	M/S. METRO BUILDER (O) PVT.LTD.-MP	S.M.DWIBEDY
100	WP(C)/31407/2020 13641/2020	M/S. METRO BUILDER (O) PVT.LTD.-MP	S.M.DWIBEDY
101	WP(C)/31408/2020 13642/2020	STATE BANK OF INDIA-MP	JAYDEEP PAL
102	WP(C)/31409/2020 13643/2020	STATE BANK OF INDIA-MP	JAYDEEP PAL
103	WP(C)/31409/2020 13644/2020	METROBUILDER (O) PVT. LTD-MP	S.M.DWIBEDY
104	WP(C)/31410/2020 13645/2020	M/S. METRO BUILDER (O) PVT.LTD.-MP	S.M.DWIBEDY
105	WP(C)/31411/2020 13646/2020	M/S. METRO BUILDER (O) PVT. LTD.-MP	S.M.DWIBEDY
106	WP(C)/31412/2020 13647/2020	SHYAM SUNDAR JENA-MP	AKSHAYA KU.PANDEY
107	WP(C)/31413/2020 13648/2020	PUSPANANDA ROUT-MP	AKSHAYA KUMAR PANDEY
108	WP(C)/31414/2020 13649/2020	SURENDRA BARIK-MP	AKSHAYA KUMAR PANDEY
109	WP(C)/31415/2020 13650/2020	ANAM CHARAN BEHERA-MP	AKSHAYA KU.PANDEY
110	WP(C)/31416/2020 13651/2020	M/S.SMKR AND ASSOCIATE-MP	ANJAN KUMAR BISWAL
111	WP(C)/31423/2020 13652/2020	M/S. TRUPTTEE ENTERPRISES PVT. LTD,-MP	DAMODAR PATI
112	WP(C)/31425/2020 13653/2020	ARUPA KUMAR BHUYAN-MP	SAROJ KU.DASH
113	WP(C)/31428/2020 13654/2020	M/S. MICROTEK TRANSFORMERS-MP	SIDHARTHA RAY
114	WP(C)/31430/2020 13655/2020	DR.GOPAL CHARAN NANDA-MP	DEBASIS TRIPATHY
115	WP(C)/17558/2020 13656/2020	SURESH KUMAR PRADHAN-MP	PURUSOTTAM CHULI
116	WP(C)/31433/2020 13657/2020	SUBASH CHANDRA ROUT-MP	KOUSIK ANANDA GURU
117	WP(C)/26892/2020 13658/2020	SOBHAN KUMAR SAHOO-MP	M/S.SHANKAR MOHANTY
118	WP(C)/19132/2018 13659/2020	SARATHI DAS-MP	AMIYA KUMAR MOHANTY(A)
119	WP(C)/31398/2020 13661/2020	HARIHARA SAHU-MP	MIRRA GHOSE
120	WP(C)/31446/2020 13662/2020	DR.SUDHANSU PRASAD PATI-MP	M/S.ALOK KUMAR MOHAPATRA
	WP(C)/18250/2015		

121	13663/2020 WP(C)/31452/2020	JASMINE MISHRA-MP	SUJATA JENA
122	13664/2020 WP(C)/29475/2020	INDRAMANI SAHU-MP	SMITA RANJAN PATNAIK
123	13665/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	RAJJEET ROY
124	13666/2020 WP(C)/31474/2020	BHUPENDRA PRASAD NAYAK-MP	SRIKAR KUMAR RATH
125	13667/2020 WP(C)/31475/2020	BHAGABAN GOUDA-MP	SAROJ KUMAR DASH
126	13668/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
127	13669/2020 WP(C)/11781/2012	PRAVAKAR JENA and ANR.-MP	M/S.PRAFULLA K.RATH
128	13671/2020 WP(C)/31478/2020	RAMANANDA SRICHANDAN-MP	TRILOCHAN NANDA
129	13672/2020 WP(C)/31480/2020	BIRANCHI NARAYAN DHARUA-MP	TRILOCHAN PANDA
130	13673/2020 WP(C)/31482/2020	RAJKUMAR CHALAN-MP	TRILOCHAN NANDA
131	13674/2020 WP(C)/31484/2020	KRUSHNA NANDA HOTA-MP	TRILOCHAN NANDA
132	7/2020 CRA/207/1988	PRAVAT CH.MOHANTY-MP	
133	217/2020 CONTC/3776/2020	SANTOSH KUMAR TIWARI-MP	
134	218/2020 CONTC/4060/2020	PRASANTA KUMAR SWAIN-MP	
135	219/2020 CONTC/4060/2020	PRASANTA KUMAR SWAIN-MP	
136	1049/2020 ABLAPL/7852/2020	RABI ROUT-MP	
137	1050/2020 ABLAPL/11785/2020	DAMAYANTI SAHOO-MP	
138	1054/2020 ABLAPL/10696/2020	NARAYAN BHOI-MP	
139	13596/2020 WP(C)/29789/2020	PRADIP KUMAR JALLY-MP	
140	13611/2020 WP(C)/12923/2020	RAMESH CHANDRA PADHI-MP	
141	13614/2020 WP(C)/23485/2020	PRADEEP KUMAR DAS-MP	
142	13615/2020 WP(C)/4752/2020	GUPTESWAR MISHRA-MP	
143	13618/2020 WP(C)/12223/2020	DILIP KUMAR MAHAPATRA-MP	
144	13622/2020 WP(C)/18378/2012	NETRAMANI KU.DEI-MP	MRITUNJAY BANERJEE
145	13660/2020 WP(C)/16826/2020	ODISHA GRAMYA BANK RETIRED OFFICERS ASSOCIATION-MP	
146	13670/2020 WP(C)/20858/2016	SUNAKAR SHARMA-MP	SUJATA JENA